

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 86 of 2013 & 87 of 2013 in
DFR No. 140 of 2013**

Dated : 16th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd.Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent (s)

Counsel for the Appellant(s): Mr. Pradeep Mishra

Counsel for the Respondent(s): -

ORDER

(On being mentioned)

The time to comply with our Order is extended up to 30.05.2013.

After getting the intimation about the compliance of our Order, the Registry is directed to number the Appeal and Post for Admission on **30.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pg/ak